

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2050(KB)2019
IA(I.B.C)/1693(KB)2023, IA(I.B.C)/907(KB)2024,
IA(I.B.C)/629(KB)2024, IA(I.B.C)/441(KB)2021,
IA(I.B.C)/401(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	MODTECH TRADECOM PRIVATE LIMITED VS BASU & CO. ROAD CONTRACTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For HDFC Bank Ltd
Mr. Anunoy Basu, Adv.

Mr. Saurav Jain, Adv.] For Applicant IA(I.B.C)/907(KB)2024
Mr. Shaunak Mitra, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **29.07.2024**.

**Anamitra Pal
Court Officer**